

**HIGH COURT OF ANDHRA PRADESH: AT
AMARAVATI**

NOTICE

1. The Hon'ble Sri Justice Rakesh Kumar will not be holding Court on 24.8.2020.

On 24.8.2020, Cause list pertaining to Hon'ble Division Bench – II will be taken up by Hon'ble Division Bench – I presided over by Hon'ble Chief Justice, sitting in the Court Hall No. 1.

On 24.8.2020, Cause list pertaining to Hon'ble Sri **Justice Rakesh Kumar** (single) will be taken up by Hon'ble Ms. **Justice J.Uma Devi**, sitting in the Court Hall No. 9.

2. The Hon'ble Sri **Justice A.V.Sesha Sai** will not be holding Court on 24.8.2020.

On 24.8.2020, Cause list pertaining to Hon'ble Division Bench – III will be taken up by Hon'ble Division Bench – I presided over by Hon'ble Chief Justice, sitting in the Court Hall No. 1.

On 24.8.2020, Cause list pertaining to Hon'ble Sri **Justice A.V.Sesha Sai** (single) will be taken up by Hon'ble Smt. **Justice Kongara Vijaya Lakshmi**, sitting in the Court Hall No. 12.

3. The Hon'ble Ms. **Justice J.Uma Devi** will sit at 10:30 am instead of “After Bench Work” on 24.8.2020, in the Court Hall No. 9.

4. The Hon'ble Smt. **Justice Kongara Vijaya Lakshmi** will sit at 10:30 am instead of “After Bench Work” on 24.8.2020, in the Court Hall No. 12.

//BY ORDER//

Date: 24/8/2020

Registrar (Judicial)